

(70)
Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 26th day of March 2001.

Original Application no. 1280 of 1997.

Hon'ble Mr. S.K.I. Naqvi, Member-J

Hon'ble Maj Gen K.K. Srivastava, Member-A.

Lalita Prasad Jha,
S/o Sri M.R. Jha,
R/o 145, Nai Basti,
JHANSI.

... Applicant

C/A Sri R.K. Nigam

Versus

1. Union of India through General Manager,
Central Railway,
MUMBAI CST.

2. Chief Personnel Officer (Mechanical),
Central Railway,
MUMBAI CST.

3. Chief Workshop Engineer,
Central Railway,
MUMBAI CST.

4. Chief Workshop Manager,
Central Railway Workshop,
JHANSI.

... Respondents

C/Rs Sri P. Mathur

See
...2/-

(11)
// 2 //

O R D E R (Oral)

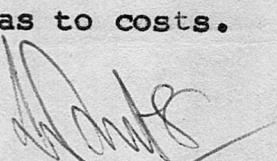
Hon'ble Mr. S.K.I. Naqvi, Member-A.

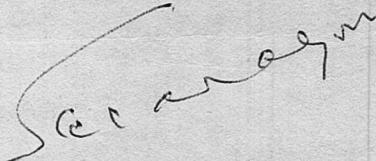
None for the applicant, even on revised
list. Shri P. Mathur for the respondents.

2. Misc. Appl. no. 4009 of 1998 on behalf of the applicant with the mention in para 2 of this M.A. "that in view of the 100% claim having been conceded it is necessary in the ends of justice that the petition be dispose forthwith."

3. With the above position as brought on record by the applicant, we find that the matter has become infructuous and decided accordingly.

4. No order as to costs.


Member-A


Member-J

/ pc/